

Dated:-25.07.2012.

Hon'ble Dr. K.B.S. Rajan, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)

None for the parties.

C.A. has been filed as early as on 27.7.2010. No R.A. has been seems to be filed. Pleadings are deemed to be complete.

List this case on 24.09.2012 for hearing.

SPS
Member (A)

JK
Member (J)

Amit/-

21-9-12
List on 13-12-12
Boc

13-12-12
List on 20-2-2013.
Boc

20-2-2013
List on 29-4-2013.
Boc

29-11-2012
List on 10-7-2013.
Boc

18/7/13
Hon. Mr. D.C. Lakhai, M(A)
Hon. Mr. Nawneet Kaur, M(I)

~~On~~ ~~copy~~ ~~order~~ List revised. None for the parties.
dated 18-7-12 It seems that the applicant is not
interested in prosecuting this case.
The CA is accordingly adjourned in
default for non-prosecution.

Cs.

JK
M(I)

JK
M(A)